

Fourteenth Loksabha

Session : 8

Date : 28-07-2006

Participants : [Ahir Shri Hansraj Gangaram](#)

>

Title : Introduction of the Consumer Goods (Mandatory Printing of Cost of Production and Maximum Retail Price) Bill, 2006.

MR. CHAIRMAN : Now, we take up Item No. 37 because Hansraj Gangaramji Ahir was not present at the time of introduction of the Bills.

श्री हंसराज जी. अहीर (चन्द्रपुर) : मैं प्रस्ताव करता हूँ कि बाजार में बेची जा रही उपभोक्ता वस्तुओं की उत्पादन लागत और अधिकतम खुदरा मूल्य का अनिवार्य मुद्रण और तत्संबंधी वियायों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. CHAIRMAN: The question is:

“That leave be granted to introduce a Bill to provide for printing of cost of production and maximum retail price of consumer goods being sold in the market and for matters connected therewith.”

The motion was adopted.

श्री हंसराज जी. अहीर : मैं विधेयक पुरःस्थापित ** करता हूँ।

** Introduced with the Recommendation of the President